

Regarding renewal of Visas of dependants of H-1B Visa holders ? laid

SHRI JAYADEV GALLA (GUNTUR): Every Indian working under H-1B Visa and their dependents in US felt happy when US administration announced in January that H-1B Visa-holders need not go to India for renewal/stamping and same can be done in US itself. But, now, when US State Department started renewing H-1B Visas, it has put a condition that dependents of H-1B professionals will not be covered and have to go back to their own country for renewal. It means, H-1B employees can renew their Visas without leaving US and not their dependents. This is really creating panic among dependents and they are demanding that this initiative should also encompass spouses and children. Not just this, even business organizations are demanding for inclusion of H-4 dependents in this renewal programme. Hence, I urge upon the Government of India to intervene in the matter and see that dependents of H-1B and H-4 Visa holders be allowed to stay in US till US administration takes a decision of renewing Visas of their dependents.